

**Completion of the Kanyakumari
Trivandrum Tirunelveli Railways
Line**

17. SHRI M. KADERSHAH: Will the Minister of RAILWAYS be pleased to state:

(a) what is the time schedule for the completion of the Kanyakumari Trivandrum-Tirunelveli broad gauge railway line;

(b) whether the work on the project is running behind schedule; and

(c) if so, what is the element of increase in the cost of the project as a result of the delay in the completion of the same?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The section from Trivandrum to Nagarcoil is proposed to be completed by 1978, and from Nagarcoil to Tirunelveli by 1980, subject to adequate funds being made available.

(b) There has been delay in completion of the project in relation to the original target date on account of the limited availability of resources.

(c) The cost of the project has gone upto Rs. 22.70 crores against the sanctioned cost of Rs. 14.73 crores, on account of increase in prices, and some changes in the alignment.

**Food served in the Railway dining
Cars**

18. SHRI SYED AHMAD HASHMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the prices of the food stuffs served in the dining cars on running trains are substantially higher as compared to that sold in the market whereas the quality of the former is much inferior; and

(b) if so, what steps Government propose to take to improve the quality

of food in the dining cars and to reduce its rates?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

**Urdu version of the Constitution of
India**

19. SHRI SYED AHMAD HASHMI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the year in which the Urdu version of the Constitution of India was published;

(b) whether Government are aware of the increasing public demand for the latest version of the constitution in Urdu; and

(c) if so, by when the same will be published?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) The Urdu version of the Constitution was published in the year 1954, by the Lok Sabha Secretariat.

(b) Yes, Sir.

(c) An up-to-date version of the Constitution of India in Urdu has been prepared. Steps are being taken to get it published as early as possible.

**Swadeshi Cotton Mills Company
Limited, Kanpur**

20. SHRI SYED AHMAD HASHMI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Question No. 334 given in the Rajya Sabha on the 1st August, 1977 and state:

(a) Whether any amount has since been recovered from the relatives of the Directors of the Swadeshi Cotton Mills Company Limited, Kanpur;

(b) If so, what is the amount so far recovered; and